

### **Utilisation of Solar and Wind Energy in Andhra Pradesh**

8630. SHRI V. TULSIRAM: Will the Minister of ENERGY be pleased to state:

(a) whether there is any plan for the utilisation of solar and wind energy in Andhra Pradesh;

(b) if so, the details thereof;

(c) the quantity of power expected to be generated from these sources during the next two years; and

(d) how much requirement of the State will be met from power so generated?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Yes, Sir.

(b) to (d). The Department of Non-Conventional Energy Sources in association with the State Nodal Agency is implementing a programme for utilisation of solar and Wind energy in the State of Andhra Pradesh. Under Solar Thermal Programme, 65 solar Water Heating systems, 58 Domestic Solar Water Heating Systems, One Air Heating System, one Solar Timber Kiln and 67 Solar Stills have been installed. In addition to this, 1280 solar cookers have been sold. These solar thermal devices are expected to save/generate approximately 5.5 million KW hrs. of thermal energy per annum. An experimental Solar Thermal Power Plant of 20 KW capacity has been set up at Salojipally. Under Solar Photovoltaic Programme 2953 solar PV street lights have been provided in remote villages and hamlets. Development of other systems include 70 Solar Water Pumping Systems for drinking water supply/micro irrigation, 3 community lighting and TV systems and 50 domestic lighting units. Two centralized PV power units of capacity, 7.3 KW and 5 KW have been set up at Salojipally village in Medak District and at Hyderabad, respectively.

273 Water Pumping Windmills have

been installed in the State under the National Wind Pump Demonstration Programme. Three 4 KW wind battery charges have been installed for different battery charging applications. A wind farm of capacity 550 KW based on five 100 KW wind electric generators is under commissioning at Tirumala Hills. The wind pumps are expected to save nearly 355 tonnes of diesel of 54,600 units of electricity annually. The wind farm is expected to generate about one million units annually.

In addition other non-conventional energy such as biogas, biomass, improved chulha, etc. are also helping to save/generate significant quantity of energy in the State.

### **Amount collected by M/s Standard Motors Ltd**

8631. SHRI RAO BIRENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether an industrial licence to manufacture Rover-2000 car was granted to M/s Standard Motors Ltd., on the stipulation that it would be a fuel-efficient car;

(b) whether the company has started manufacture of the above mentioned car and the car has passed the fuel-efficiency test;

(c) if not the action taken to safeguard the interests of consumers; and

(d) the amount collected by the company as deposits against booking orders and the amount refunded to customers who declined to buy the car?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The industrial licence of M/s Standard Motors does not include such a stipulation.

(b) The company commenced production of Standard 2000 car in November.

1985. The vehicle had passed the fuel efficiency test as per prescribed procedure.

(c) Does not arise.

(d) The company has reported that it collected a sum of about Rs. 20.19 crores as advance money, out of which an amount of Rs 5.40 crores has been adjusted against delivery of cars and Rs. 2.52 crores has been refunded to the customers against cancellation of bookings.

#### **Demands of Extra Departmental Postal Employees in Gujarat**

8632. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Bharatiya Postal Extra Departmental (ED) Employees, Gujarat Circle have submitted any charter of demands to the Senior Superintendent of Post Offices, Rajkot Division, Gujarat;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE

MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (c). Information is being collected and will be laid on the Table of House.

#### **C.B.I. Raids In Andhra Pradesh**

8633. SHRI C. SAMBU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of raids conducted by C.B.I. on the residential and office premises of Officers and Staff of his Ministry in Andhra Pradesh during 1987 and 1988; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHARGOMANGO): (a) The number of raids conducted by the CBI during the years 1987 and 1988 are as under:-

1987	-	Seven
1988	-	Five

(b) Details are given in the statement below.